# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA STARRED QUESTION NO. \*157 TO BE ANSWERED ON 13.02.2019

#### **Minorities Living Below Poverty Line**

#### \*157. DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to carry out any survey for identifying the minorities including Muslims living Below Poverty Line (BPL) in each State;
- (b) if so, the details thereof;
- (c) the schemes formulated for improving the economic condition of the minorities;
- (d) the amount allocated under these schemes during each of the last three years and the current year; and
- (e) the details of the plan for proper implementation and monitoring of these schemes?

#### **ANSWER**

### MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (e): A statement is laid on the Table of the House.

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## STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. \*157, ASKED BY DR. SUNIL BALIRAM GAIKWAD FOR REPLY ON 13.02.2019 REGARDING, "MINORITIES LIVING BELOW POVERTY LINE"

- (a) & (b): There is no such proposal to carry out any survey for identifying the minorities, including Muslims living Below Poverty Line (BPL) in each State.
- (c) to (e): With the view to enhance opportunities for education, ensure equitable share for minorities in economic activities and employment through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs, the Government has undertaken various schemes/ initiatives for the welfare of notified minorities. All these schemes/ initiatives are being implemented by various Ministries/ Departments of the Central Government throughout the country, including Ministry of Minority Affairs, either exclusively or by earmarking of 15% of overall physical/ financial target (under the scheme) for the welfare of notified minorities. In addition, other poverty alleviation and economic development schemes implemented by the Central Ministries/ Departments, also benefit the minorities.

There is an inbuilt mechanism in all scheme guidelines for proper implementation, third party evaluation and monitoring by the Central Ministries/ Departments. NITI Aayog also conducts evaluation of schemes through its attached office, i.e., Development Monitoring and Evaluation Office from time to time. The performance of schemes/ initiatives of the Ministries and Departments included in the Prime Minister's New 15 Point Programme (PM's New 15-PP) for the welfare of minorities is evaluated by the concerned Ministries/ Departments and is a continuous process. The State Governments also monitor the implementation of these schemes through State/ District Level Committees. The schemes of this Ministry, meant exclusively for notified minority communities, are also evaluated from time to time.

The details of the schemes, being implemented by the Ministry of Minority Affairs, including the amount allocated under these schemes, as well as of other Ministries/ Departments and the details of evaluation studies conducted in respect of various schemes, are available on the website of the Ministry of Minority Affairs at – <a href="https://www.minorityaffairs.gov.in">www.minorityaffairs.gov.in</a>.

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